

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 309
21(ND)2009
Cont.A.-11/2020

IN THE MATTER OF:

Smt. Madhu Bhaskar

... **Applicant/Petitioner**

Versus

TNB Investments Pvt.Ltd.

... **Respondent**

Under Section: 397-398

Order delivered on 22.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Renotify this case on 05.05.2021



(T.S. Singh)
Court Officer